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One of these cases was enquired into and in consultation with the Central Vigilance Commission appropriate action has been taken in respect of the officer involved.

One complaint was investigated and the matter is being considered further in consultation with the Central Vigilance Commission.

Two complaints are under investigation.

The remaining two complaints are under preliminary examination.

In addition to the six officers mentioned above, the name of one Junior Administrative Grade officer belonging to the Traffic (Transportation) and Commercial Department of Northern Railway has figured in one of the reports received from the Central Bureau of Investigation. This report is under consideration of the Central Vigilance Commission.

Clerks Grade I of Indian Railways Accounts Deptt.

2272. Shri Buta Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that certain senior-most Clerks Grade I in the Indian Railways Accounts Department get less pay than their Juniors (Junior as Clerks Grade II & Grade I); and

(b) the steps taken to remove this anomaly?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes, in some cases.

(b) This is a general anomaly which exists not only in Accounts Department but in all other departments of the Railways as well as in

non-Railway Departments. The question of removal of this anomaly is under consideration.

Assistant Inspector of Works

2273. Shri Onkar Lal Berwa: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a selection for the post of Assistant Inspector of Works was held in 1964 by the Divisional Superintendent, Northern Railway, New Delhi;

(b) whether it is also a fact that the result of this selection has not so far been declared; and

(c) if so, the reasons therefor and the target date for declaring the result?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) No.

(c) Does not arise.

Office of the Director General of Supplies and Disposals

2274. Shri Gulshan: Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that some staff of the Directorate of Railway Stores are continuously working in the Office of the Director General of Supplies and Disposals, New Delhi for more than 2 years, on the seats where the rate contracts are dealt with;

(b) if so, the reasons therefor; and

(c) whether the administration propose to shift them to other sections?

The Minister of Supply and Technical Development in the Ministry of Industry and Supply (Shri Raghuramaiah): (a) to (c). Yes. There are three Purchase Officers and 5 Assistants. In accordance with the existing procedure both gazetted as well as non-gazetted staff is transferred from one Section/seat to another

after expiry of a period of 4 years. Such transfers are effected on the basis of annual review.

Mining Finance Corporation

**2275. Shri Himatsingka:
Shri Rameshwar Tantia:**

Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that the Mineral Ores Export Advisory Committee has recommended for the setting up of a Mining Finance Corporation for the development of mines;

(b) the other recommendations made by the Committee at its recent meeting; and

(c) Government's reaction thereto?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) It is understood that a suggestion for the setting up of a Mining Finance Corporation etc. came up for general discussion at the last meeting of the Mineral Ores Export Advisory Committee held on 22-11-1965. However, a recommendation of the Committee in this regard has not yet been submitted to Government.

(b) The proceedings of the Committee containing other recommendations have also not been received by Government so far.

(c) Does not arise.

Pay Scale of Passenger Guides on the Railways

2276. Shri Kishen Pattnayak: Will the Minister of Railways be pleased to state:

(a) the present pay scale of the Passenger Guides on the Various Railways;

(b) whether there was a higher pay scale before 1955 and whether any appointments had been made prior to

1955 in the scale of Rs. 100 to Rs. 185 or Rs. 150 to Rs. 225; and

(c) if so, the reasons for lowering it and whether it has adversely affected the promotion position of the Passenger Guides appointed before 1955?

The Minister of State in the Ministry of Railways (Dr. Ram Smbhag Singh): (a) Rs. 110-4-150-EB-4-170-5-180-EB-5-200 (Authorised)/Rs. 60-150 (Prescribed).

(b) and (c). The scale Rs. 100-185 had been prescribed in the year 1948 when the scheme of recruiting Social Guides from Social Service Organisations to help third Class Passengers was introduced purely as an experimental measure. Since the working of the scheme by social workers did not bring in desired results, it was decided to re-designate the posts as 'Passengers Guides' and to fill them from Railway servants having necessary railway background and scale of Rs. 60-150 was allotted to this category on the basis of worth of charge. The then existing social guides who were found fit and eligible were retained as Passenger Guides in prescribed scale of Rs. 60-150 but were allowed their higher grades as personal to them. Since February, 1962 they have been allowed seniority in their respective personal grades below Ticket Collectors in the same grades for the purpose of advancement. Thus their chances of promotion has not been affected adversely.

Passenger Guides in Khurda Division

2277. Shri Kishen Pattnayak: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Passenger Guides in the Khurda division of the South Eastern Railway are not being allowed weekly holiday for the last nine years; and

(b) if so, whether Government propose to pay them overtime allowance as compensation for the days they have worked extra?